NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or T.P. No. Purpose Section Name of the Parties

C.A. No.		- mposo	Jection	M/s. / Mr.
CP(IB)No. 23/BB/ 2017	-	For compliance of office objections raised by Registry	Section-8 & 9 of I&B Code	STULZ-CHSPL (India) Pvt. Ltd. Vs. Akkhrutha Technocrats Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ABHISIT ATUR 9663309317	Petitioner	193

ORDER

Counsel for Petitioner is present. He has filed rejoinder. He also filed Memo reporting the compliance of the objections. The Representative of Respondent/Corporate Debtor is present. For hearing list it on 5/12/2017.

Member (T)

Member (J)